

(b) if so, what are the recommendations of that team in respect of financial aid to the State Government for meeting the drought situation; and

(c) what is the progress so far made in this regard and the amount which has been sanctioned for West Bengal to meet the serious drought situation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) Yes, Sir. A Central team visited the drought affected areas in West Bengal between the 8th and 11th November, 1982.

(b) and (c) On the basis of the report of the Central team and the recommendations of the High Level Committee on Relief, Government of India have sanctioned a ceiling of expenditure of Rs. 4950.00 lakhs and a loan of Rs. 300.00 lakhs for combating drought situation during 1982-83.

This is in addition to the ceiling of expenditure of Rs. 2477.00 lakhs sanctioned earlier on 15th September, 1982 during 1982-83.

राजस्थान में सूखा

556. श्री नत्था सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में पिछले कई वर्षों से भूयंकर सूखा पड़ रहा है ;

(ख) यदि हां, तो सूखे से कितने जिले प्रभावित हुए हैं ;

(ग) इन सूखाग्रस्त जिलों में हर वर्ष कितने मूल्य की फसल का नुकसान होता है ; और

(घ) राजस्थान में सूखे का सामना करने के लिए केन्द्रीय सरकार द्वारा उस राज्य सरकार को कितनी वित्तीय सहायता दी गयी ?

कृषि मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खान) : (क) राज्य सरकार ने केन्द्र सरकार को समय-समय पर राज्य के विभिन्न भागों में विद्यमान अलग-अलग स्तरों पर सूखे की स्थिति के बारे में सूचित किया था ।

(ख) चालू वर्ष के दौरान 26 जिलों के आंशिक या पूर्णतः प्रभावित होने की सूचना मिली है ।

(ग) राजस्थान सरकार से सूचना मांगी गयी है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

(घ) राज्य सरकार को चालू वर्ष में जुलाई 1983-84 तक के लिए 13.16 करोड़ रुपए की राशि सहित 66.90 करोड़ रुपए के व्यय की अधिकतम सीमा स्वीकृत की गयी है ।

राजस्थान में बाढ़

557. श्री नत्था सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले कुछ वर्षों में कई बार भूयंकर बाढ़ आई है ;

(ख) यदि हां, तो उस राज्य में इन बाढ़ों से प्रभावित हुई कृषि भूमि का व्यौरा क्या है ;

(ग) क्या बाढ़ से क्षतिग्रस्त भूमि को पुनः कृषि योग्य बनाने के लिए कोई योजना तैयार की गई है ; और

(घ) यदि हां, तो उसका व्यौरा क्या है यदि नहीं तो उसके क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अरिफ मोहम्मद खान) : (क) और (ख) राजस्थान में सिर्फ जुलाई, 1981 में भयंकर बाढ़ आई थी। इससे 2.49 लाख हेक्टेयर सस्यगत क्षेत्र प्रभावित हुआ था।

(ग) और (घ) राजस्थान सरकार से जानकारी मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी।

Membership for Co-operative Societies in Delhi

558. SHRIMATI SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Managing Committees of Cooperative Societies in Delhi are authorised to enrol membership for their respective Societies and lay down conditions, as they think fit, in their bye-laws and application form for making membership;

(b) if so, what are the details in this regard;

(c) whether the Registrar, Co-operative Societies, Delhi, while scrutinising the membership of the Cooperative Societies, is to satisfy the statutory requirements laid down in the Delhi Cooperative Societies Act and the Rules and the societies are left to satisfy themselves with the conditions of membership laid down by them in their bye-laws and application form; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) to (d) The Managing Committee of a cooperative society may enrol members in accordance with the provisions of the Delhi Co-operative Societies Act, 1972, the Rules framed thereunder, the registered bye-laws of the respective society and any other direction issued to a society or class of

such societies. The details in this regard, however, differ from class to class and society to society. The verification of membership is done in accordance with the aforesaid requirements.

Protection against Cyclones of the Maritime areas of Orissa

559. SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Orissa Maritime and Chilka Area Development Corporation Ltd. (OMCAD) has been entrusted with developing the entire maritime areas in Orissa with a view to protecting coast-line through plantation to overcome cyclone devastations;

(b) whether it is also a fact that the Coconut Board has been giving subsidy to the State Government for undertaking canal embankment plantation;

(c) whether the Coconut Board propose to make available such subsidy to OMCAD for undertaking the coastal compact-area plantation;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) Information is being collected from the State Government and will be placed on the Table of the Sabha.

(b) Yes, Sir.

(c) to (e) There is no such proposal before the Coconut Development Board at present.

Drought relief to West Bengal

560. SHRI DIPEN GHOSH:
SHRIMATI KANAK
MUKHERJEE:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the extent of damage and loss suffered by West Bengal due